

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.03.2019


ORDER NO. 48 of 2019

Hon'ble President is pleased to partially modify the roster order no. 46 of 2019 for CESTAT, Mumbai constituting Division Bench as follows:-

1. **On 05/03/2019 at 02.30 p.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T) will hear the following part-heard matters:-
ST/85645/2015
2. **On 05/03/2019 at 02.30 p.m.** Hon'ble Sh. S. K. Mohanty, Member (J) and Hon'ble Sh. P. Anjani Kumar, Member (T) will hear the following part-heard matters:-
C/431/2012
3. **On 05/03/2019 at 02.30 p.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T) will hear the following part-heard matter:-
C/1177-1180/2012
4. **On 06/03/2019 at 02.30 p.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T) will hear the following part-heard matter:-
ST/04/2011 & ST/663/2011
5. **On 07/03/2019 at 02.30 p.m.** Hon'ble Sh. S. K. Mohanty, Member (J) and Hon'ble Sh. P. Anjani Kumar, Member (T) will hear the following part-heard matters:-
E/85784/2014
6. **On 07/03/2019 at 02.30 p.m.** Hon'ble Sh. Ajay Sharma, Member (J) and Hon'ble Sh. P. Anjani Kumar, Member (T) will hear the following part-heard matters:-
C/90056/2014 & 14 others

Note: There will be no adjournment of any part heard matters. In case any Member is on leave on any date the Part-heard matter will get adjourned and the next date may be obtained from the website.

By order,


(Bineesh Kumar K. S.)
Registrar

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Dy. Registrar